## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.83(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2016

NAME OF THE PARTIES: Mr. Harsh Merchant

 $\begin{tabular}{ll} $V/s.$\\ $M/s.$ Shah Imaging Centre Pvt. Ltd. \end{tabular}$ 

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1,	Makesh H.	Adr For	Bha
	Chandonshin	Respondents	
2.	Rishabh	Adv. for	g. halfsger
	Jogani	Petritionel.	
	ils DSh regul	Jeti ti oner.	

## **Order**

## C.P. 83/397-398/CLB/MAH/2010

- 1. Both the sides are present.
- 2. At the request of both the parties adjournment is granted. The matter is adjourned to 15.11.2016 duly noted by the respective Ld. Counsels

sd/-

Dated: 17.09.23016

Shri M.K. Shrawat Member (Judicial)